

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## MODIFICATION

**DATED: ALLAHABAD: July 12, 2012**

**No. 1616 / DR(S)/2012**

In partial modification of Court's Notification No. 1603/DR(S)/2012 dated 11.07.2012 Sri **Shashi Kant Upadhyay**, Additional District & Sessions Judge, Gorakhpur to be Special Judge, Anti-Corruption (UPSEB), Gorakhpur vice Sri Jai Prakash Pandey.

**BY ORDER OF THE COURT,**

Sd/-  
**(ANANT KUMAR)**  
**REGISTRAR GENERAL**

**No. 278 / DR (S)/ 2012, Dated: Allahabad: July , 2012**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The District & Sessions Judge, Gorakhpur. (Information available on E-mail).
7. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
12. The Deputy Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Gorakhpur. (Information available on E-mail).

**BY ORDER OF THE COURT,**

Sd/-  
**(VIRENDRA KUMAR SRIVASTAVA)**  
**DEUTY REGISTRAR (SERVICES)**